

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †339
ANSWERED ON 03.02.2022
FLOOD MANAGEMENT SCHEME

†339. SHRIMATI VEENA DEVI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether any work under any special scheme is being implemented for flood management in the States of Assam, West Bengal and Bihar, the most flood affected areas of the country;
- (b) if so, the details thereof;
- (c) the problems being faced by the Government in implementation of such schemes, if any and the steps being taken to overcome these problems; and
- (d) the funds allocated and sanctioned by the Government for this purpose during the last three years?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (b) Flood management including erosion control falls within the purview of the States. Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas. The Government of India had launched a centrally sponsored scheme viz. Flood Management Programme (FMP) during XI Plan to provide central assistance to states for taking up works related to flood management, anti-erosion, flood management works, anti-sea erosion etc. which continued during XII Plan period as a component of “Flood Management and Border Areas Programme (FMBAP)” for subsequent period.

In the State of Assam, 141 projects were included for central assistance under FMP. The 111 completed projects have given protection to an area of around 7.2 lakh ha and protected a population of about 17.71 million. Central Assistance amounting to the tune of Rs. 1286.39 Crore has been given to the State of Assam under FMP.

In the State of Bihar, 18 projects were included for central assistance under FMP. The 15 completed projects have given protection to an area of around 28.67 lakh ha and protected a population of about 22.34 million. Central Assistance amounting to the tune of Rs. 924.41 Crore has been given to the State of Bihar under FMP.

In the State of West Bengal, 18 projects were included for central assistance under FMP. The 15 completed projects have given protection to an area of around 0.32 lakh ha and protected a population of about 1.96 million. Central Assistance amounting to the tune of Rs. 1007.81 Crore has been given to the State of West Bengal under FMP.

(c) The State Governments face issues like problem in land acquisition, encroachment of land, costs overrun, contractual disputes etc. in the implementation of projects under Flood Management Programme and regular review meetings by central monitoring agencies are held to expedite implementation of projects.

(d): The central assistance released to States under FMBAP during recent years to the States of Assam, Bihar and West Bengal is at **Annexure-I**

Annexure referred to in reply to part (d) of unstarred Question no. 339 to be answered in Lok Sabha on 03.02.2022 regarding “Flood Management Scheme”.

Central assistance released under FMBAP during last four years to the States of Assam, Bihar and West Bengal

S. No.	State	Funds released during FY (Rs. In Crores)			
		2017-18	2018-19	2019-20	2020-21
1	Assam	245.49	142.12	85.03	-
2	Bihar	52.57	132.28	65.29	42.49
3	West Bengal	65.03	89.31	117.12	-
